

**DIVISION BENCH**

**O-136**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/411(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> April, 2021,  
10:30 A.M**

Name of the Company	OVERTOP MARKETING PVT. LTD. Vs. BASU & CO ROAD CONTRACTORS PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

Mr. Arun Kumar Gupta, RP

**ORDER**

Mr. Arun Kumar Gupta, Resolution Professional present in person.

List the matter on 02.07.2021.

**Harish Chander Suri  
Member (Technical)**

**Rajasekhar V.K.  
Member (Judicial)**